

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Danke Electricals Limited Date of Commencement of Liquidation: 12-06-2019; List of Stakeholders as on Date: 15-03-2021; Name of IP: Mr. Sunil Kumar Kabra; Last 5 digit of registration number: 11662

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1184733				NA
2	Liquidation costs incurred till date				8032767				NA
3	Secured financial creditors	2	837287337	2	836596343		690994		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	19493686	3	19493686				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	13634962	10	13357188		277774		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		15	870415985	15	878664717	0	968768	0	